

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 713 of 2020

IN THE MATTER OF:

Mr. Praful Nanji Satra

...Appellant.

Versus

Vistra ITCL (India) Ltd. & Ors.

...Respondents.

Present:

**For Appellant: Mr. Abhijeet Sinha, Malak Bhatt, Devanshi Singh
and Rajat Bector, Advocates.**

**For Respondent: Mr. Pradeep Sancheti, Sr. Advocate with
Mr. Prakash Shinde, Mr. Rohan Agrawal,
Mr. Nishit Dhruva, Mr. Almira Lasrado,
Advocates for R-1 to R-3.
Mr. Devarajan Raman, R-4, IRP.**

**ORDER
(Virtual Mode)**

19.03.2021 Learned Counsel for the Respondents seeks pass-over.

However, the present Bench is only till 12:30 pm.

Resolution Professional is unable to connect in Virtual Mode.

As such, list the Appeal 'For Admission (After Notice)' Hearing on **16th
April, 2021.**

**[Justice A.I.S. Cheema]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**